

High Court of Jammu and Kashmir at Srinagar.

Order

No: 917

Dated: 13/10/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

S.No	Name of the court	Salary	O.E.	POL	T.E.	Rs. In lacs.	
						Electricity Charges.	Tele
1.	Pr. D&S Judge, Rajouri.	30.00	0.20 0.27 (DW)	0.20	----	---	0.15
2.	Pr. D&S Judge, Srinagar.	60.00	0.40	0.40	----	----	0.20
3.	Pr. D&S Judge, Bandipora.	----	0.20	0.15	----	----	----
4	Pr. D&S Judge, Kulgam.	----	0.10	0.20	----	----	----
5.	Pr. D&S Judge, Samba.	----	0.10	0.10	----	----	----
6.	Pr. D&S Judge, Shopian.	30.00	0.15	0.20	----	----	0.15
7	Pr. D&S Judge, Jammu	30.00	0.60 1.62 (DW)	0.20	----	20.00	----
8	Pr. D&S Judge, Leh.	25.00	0.10	----	----	----	----
9	Spl. Judge, Anti-corruption (CBI Cases) Srinagar.	----	0.15	0.15	----	----	----
10	Addl. Distt. Judge (Bank Cases) Jammu.	25.00	0.10	0.10	----	0.10	----
11	Addl. Distt. Judge (Bank Cases) Sgr.	15.00	0.20	----	----	----	0.10
12	Addl. Distt. Judge (Matrimonial Cases) Jammu	20.00	0.10	0.10	----	----	----
13	C.J.M. Srinagar.	30.00	0.15	0.20	----	----	----
14	C.J.M. Kathua.	30.00	----	0.20	----	----	0.10
15	C.J.M. Doda.	20.00	0.27 (DW)	0.10	----	----	----
16	Sub Judge, Pattan.	0.727 (Arrears)	----	0.20	----	1.17	----
17	Sub Judge, Vailoo.	----	----	----	0.30	----	----
18	Sub Judge, Kupwara.	----	0.15	----	----	----	----
19	Sub Judge, Uri.	0.678 (Arrears)	----	----	----	----	----
20	Sub Judge, Katra.	15.00	0.15	0.20	----	----	0.10
21	Spl. Mob. Mag. Kathua.	----	----	0.20	----	----	----
22	Spl. Mob. Mag. Trehgam.	----	0.10	----	----	----	----
23	Munsiff, Ramban.	----	----	----	0.30	----	----
24	Munsiff, Pulwama.	----	----	0.20	----	----	----
25	Munsiff, Thanamandi.	10.00	0.10	----	----	----	----
26	Munsiff, Ganderbal.	0.064 (Arrears)	----	----	----	----	----
27	Addl. Mob. Mag. (Tr) Srinagar.	30.00	0.15	0.30	----	----	----
	For Misc. Courts.						
1.	Pr. D&S Judge, Udampur	3.00	----	----	----	----	----
2.	Pr. D&S Judge, Bhaderwah	5.00	----	----	----	----	----
3.	Pr. D&S Judge, Srinagar.	3.00	----	----	----	----	----

By Order.

No: 25905-47/AC Dated: 13/10/2017

Copy to the:-

- 1-8 Pr. D&S Judge, Bandipora/Kulgam/Shopian/Leh/Samba/Jammu./Udhampur/Bhaderwah./Rajouri/Sgr.
- 9 Spl. Judge, Anti-Corruption (CBI Cases) Srinagar.
- 10-11 Addl. Distt. Judge, (Bank Cases) Jammu/Srinagar.
12. Addl. Distt. Judge, (Matrimonial Cases) Jammu.
- 13-14 C.J.M. Srinagar/Kathua/Doda.
- 15-18 Sub Judge, Pattan/Vailoo/Kupwara/Uri./Katra.
- 19-20 Spl. Mobile Magistrate, Kathua/Trehgam.
- 21-24 Munsiff, Ramban/Pulwama/Thanamandi/Ganderbal.
25. Addl. Mobile Magistrate (Tr) Srinagar.
- 26 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 27 Try. Officer, Saddar Try. Srinagar.
- 28- 43 Treasury Officer, Bandipora/Kulgam/Shopian/Kupwara/Samba/Udhampur/Bhaderwah/Kathua/Pattan/Vailoo/Uri/Trehgam/Ramban/Pulwama/Thanamandi/Ganderbal/Leh/Katra/Doda
..... for inf. And n/a.
- 44 Order book.

J. Saundhwal
Deputy Registrar (Accts) 13/10

J. Saundhwal
Deputy Registrar (Accts) 13/10

91e vic for up-loading
J. Saundhwal